

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 24<sup>th</sup> May, 2019.

No.HCM/1/96/BENCH/10932 In supersession of the earlier notification dated 23<sup>rd</sup> May, 2019, as directed, it is hereby informed to all the learned counsel and concerned parties that the cases listed before the **Division Bench** Comprising of **Hon'ble Mr. Justice L.S Jamir & Hon'ble Mr. Justice Kh. Nobin Singh** for today i.e. **24.05.2019 (Friday)** are posted on **31.05.2019 (Friday)**.

And the cases which were listed before **Hon'ble Mr. Justice Kh. Nobin Singh** for today i.e. **24.05.2019 (Friday)** are also posted on **31.05.2019 (Friday)** as His Lordship is on leave.

Sd/-  
( W. TONEN MEITEI )  
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation  
to the learned members*

W. Tonen Meitei 24.5.19  
(W. TONEN MEITEI)  
REGISTRAR (JUDL.)